NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/63/ (IB)/2017

NAME OF THE PETITIONER(S)

: ANANDHA FABRICATION (CBE) PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. KUMAR SAUITHA.G. COUNSEL FOR RESPONDENT

2, ABISHER RAMAN

COUNSEL for PETITIONER

Ly Wh Denn

for C.V. SHAILENDHRAN

(9686603576)

Counsel for both the parties present. Counsel for the respondent seeks time to get instructions and report settlement. Time is enlarged. Put up on 12.06.2017 at 02.30 P.M.

ORDER

(Ch. Md. Sharief Tari Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM